

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 202**  
**(IB)- 299(ND)2019**  
**IA/2712/2020**

**IN THE MATTER OF:**

**M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner**

**V/s.**

**M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC Code, 2016**

**Order delivered on 27.07.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the O.C                               : Mr. Arun Khatri, Adv.  
For the RP                                 : Mr. Kanishk Khetan, Adv.**

**ORDER**

**IA 638/2020:** Counsels for applicant and RP are present. The parties are directed to complete pleadings before the next date of hearing. The matter is posted for making final submissions on 31<sup>st</sup> July, 2020.

— Sd —

**(L. N. GUPTA)  
MEMBER (T)**

— Sd —

**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**